

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 111(ND)15
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE COMPANY: M/s. Rakesh Projects Pvt. Ltd. & ors. V/s. M/s. Brys Projects Pvt. Ltd. & ors.

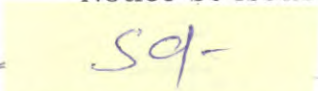
SECTION OF THE COMPANIES ACT: 397/398

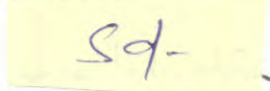
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Purninder Singh	Adv	for Petitioner	Powder
2	Pratibha Chauhan	Adv	for Resp + 46	Pratibha

ORDER

Notice be issued to the respondents returnable on 29.03.2017.

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[S.K. MOHAPATRA]
MEMBER [T]

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[INA MALHOTRA]
MEMBER [JUDICIAL]